

[Print](#)**Defective Case Register from 2025-11-20 to 2025-11-20**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WPCRL/35699/2025	SAPAN KUMAR LENKA	2025-11-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. PAGE NO.10 NOT LEGIBLE.2.IN PAGE NO.2 AFFIDAVIT DECLARATION CERTIFICATE and UNDERTAKING W.P(C) BE CHANGED TO W.P(CRL) 3.PRAYER and IN THE MATTER OF (PAGE NO.1) DOES NOT TALLY WITH FACTS OF THE CASE
2	D-WP(C)/47783/2025	DR. BINODA KUMAR MISHRA	2025-11-20	Page nos 34 and 35 not neat.
3	D-ABLAPL/35335/2025	KISHORE KUMAR MISHRA	2025-11-20	1. Paragraphs mentioned in the petition are not under the Affidavit
4	D-CRLA/35483/2025	BHARAT BHUSAN ROUTRAY	2025-11-20	Receipt showing copy on A.G. -Copy not served i) RI for 20 years wrongly mention in being aggrieved. ii) Provision of law not correctly furnished in I.A. no. 3162/2025
5	D-CRLA/35390/2025	DIPTI DHALL	2025-11-20	S.R will be made after proper pagination and annex marking.
6	D-CRLMA/35532/2025	ADV.	2025-11-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Synopsis and date chart not filed. ii) A. fee Rs--2.25/- to be paid.
7	D-CONTC/47213/2025	BIJAY JENA	2025-11-20	PAGE NO. 02 OF ORDER DTD. 30.07. 2025 PASSED IN W.P (C) NO.20128/2025 BE FILED THEN PUT UP FOR SR
8	D-CONTC/47270/2025	MANOJ PANIGRAHI	2025-11-20	1. Addressed of the Honble C.J. not correctly furnished
9	D-WP(C)/47158/2025	BIJAY KUMAR BEHERA	2025-11-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of the petitioner not tally with cause title and affidavit.
10	D-WP(C)/47830/2025	KSHIROD KUMAR SAHOO	2025-11-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit and also I.A
11	D-CRLMC/34734/2025	PRANGYA PANDA	2025-11-20	1. Date of FIR not correctly furnished Sl. no. 3 in Index and 6th line of the page no.3. 2. RPFAM case number not correctly furnished in 2nd line of the para no.7. 3. Certified copy of annex-1 filed.
12	D-WP(C)/47050/2025	RANJIT MOHANTY	2025-11-20	Name of the petitioner no.2 not executed in V.nama. 2..Names In Capital Letters Of All The Signing Advocates Not Indicated

13	D-WP(C)/47170/2025	BIKRAM PRATAP	2025-11-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
14	D-CMP/47461/2025	KARUNAKAR GAYA	2025-11-20	Paging in the Annex-6 not in order be arranged properly and accordingly Index be corrected.
15	D-CRLMC/35648/2025	RUPESH KUMAR KANUNGO	2025-11-20	1. Date of Permission of the Sub-Collector, Khordha under Annexure-3 does not tally with index and para-5 of the petition.
16	D-CMP/47550/2025	RAGHUNATH DASMOHAPATRA	2025-11-20	Question of Maintainability
17	D-MACA/47480/2025	G.P.DUTTA	2025-11-20	Period of Delay 50 days
18	D-MACA/47493/2025	G.P.DUTTA	2025-11-20	Period of Delay 55 days
19	D-WP(C)/47804/2025	SOM SEKHAR RATH	2025-11-20	Page no.13 filed twice and 14 not available.
20	D-MACA/47501/2025	G.P.DUTTA	2025-11-20	Period of Delay 30 days
21	D-WA/47654/2025	ARABINDA TRIPATHY,A.G.A	2025-11-20	Reference certificate not furnished.
22	D-CMAPL/47702/2025	ADV.	2025-11-20	Put up for SR after filing of c. copy of impugned order.
23	D-WP(C)/47813/2025	SOM SEKHAR RATH	2025-11-20	Index not properly page marked
24	D-MATA/47363/2025	SANTOSH CHANDRA ATABUDHI	2025-11-20	Period of Delay 28 days 2. good ground not furnished
25	D-FAO/47376/2025	SOMNATH ROY	2025-11-20	Period of Delay 35 days
26	D-MACA/47623/2025	GIRIJA PRASAD DUTTA	2025-11-20	Period of Delay 110 days 2.Vakalatnama properly stamped, Executed and accepted - not executed
27	D-CMAPL/47616/2025	ADV.	2025-11-20	Put up for SR after filing of c. copy of impugned order.
28	D-CRLMC/34025/2025	CHHABI LAL NIAL	2025-11-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.2.Name of the deponent on affidavit not mentioned in the Solemnly affirmation para.
29	D-CMAPL/47626/2025	ADV.	2025-11-20	Put up for SR after filing of c. copy of impugned order.
30	D-CRLMC/34731/2025	SIDHARTH SANKAR MOHAPATRA	2025-11-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Provision of law not correctly furnished. 2. Page nos. 25 26 43 to 48 not legible
31	D-WP(C)/44464/2025	AMITABH MISHRA	2025-11-20	Address of op-1 not mentioned
32	D-CRLA/35382/2025	KODANDA KUMAR BHUYAN	2025-11-20	This may be registered as CRLREV
33	D-CRLREV/35552/2025	BIJAYA KUMAR RAGADA	2025-11-20	Put Up SR after filing the consolidation petition

34	D-WP(C)/47758/2025	LALATENDU SAMANTARAY	2025-11-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
35	D-CRLREV/35540/2025	RAJESH KUMAR MAHAPATRA	2025-11-20	Paragraphs not correctly furnished in declaration.
36	D-CMAPL/47639/2025	ADV.	2025-11-20	i) Synopsis and date chart not filed. ii) Put up for SR after filing of c. copy of impugned order.
37	D-CONTC/47162/2025	AUROBINDA SAHOO	2025-11-20	REFERENCE CERTIFICATE NOT FURNISHED 2. COPY OF ORDER DTD.19.3.2025 PASSED IN FAO NO.152/2019 BE FILED 3. AS PER V.NAMA ONE OF THE PETITIONERS NOT SIGNED
38	D-CRLMC/35021/2025	SOURAV SUMAN BHUYAN	2025-11-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
39	D-ABLAPL/35377/2025	SIDDHANT SARANGI	2025-11-20	1. Paragraphs in the petition is not properly serial numbered as well as in the Affidavit. 2.Copy not served
40	D-WP(C)/47511/2025	SANGRAM JENA	2025-11-20	1 Paragraphs not correctly mentioned in declaration.
41	D-CRLMC/35052/2025	BHARAT JALLI	2025-11-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Synopsis and date chart not alphabetic paginated in Index.2. Signature of the deponent on affidavit not furnished.Put up for further S.R
42	D-CONTC/46584/2025	BIKRAM SENAPATI	2025-11-20	1. Put up for SR after filing of cause title of W.P.(C) No. 19730 of 2019.
43	D-ABLAPL/35324/2025	LALIT SAHU	2025-11-20	.Name or Address of Informant or Relation appearing in Annexure 1 Page 9,10 point 6, Page 10 point 12 , Page 11 and Page 12 point 14.
44	D-CRLMA/35727/2025	ADV.	2025-11-20	Put up for SR after filing of Synopsis, date chart and c. copy of impugned order.
45	D-RSA/41630/2025	AMIT KUMAR NATH	2025-11-20	1. Period of Delay 26 days. 2.H.C.B.A.Welfare Fee of Rs.50/- not affixed. 3. Cause Title Not in order.Appellant No-4(c) of the L.A.Court not made Party. 4.The discrepancy in the name of Res. No-1 5 7 8 12 16 and 17 as per L.A.Court be reconciled.5.R-10 and 11 one and the same person repeated twice be corrected.
46	D-ABLAPL/35441/2025	KHUSBU PANIGRAHI	2025-11-20	1. Name of Informant appearing in Para 2 be redacted. 2. Details of Informant in Annexure1. 3. Page 7 and 8 not related to the present Petition. 4. Annexure 1 not correctly page marked. Page 18 missing.
47	D-ABLAPL/35415/2025	SANTOSH CHANDRA ATABUDHI	2025-11-20	C.T number not tally with cause title and first para of the petition copy.

48	D-ABLAPL/35308/2025	KALU CHARAN SWAIN	2025-11-20	1. Special Adhesive stamp of Rs.30 not affixed on Affidavit. 2. Age of Deponent in CT and Affidavit not tally. 3. Ann.1 page 11 and Ann.2 page 16 not legible. 4. Vakalatnama not legible.
49	D-ABLAPL/35349/2025	AMITAV TRIPATHY	2025-11-20	1. Annexure 1 is not attested
50	D-WP(C)/47666/2025	SONITA BISWAL	2025-11-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 37 not neat.
51	D-WP(C)/47113/2025	LALIT MOHAN MANGARAJ	2025-11-20	14-NOT PROPERLY INDEXED.
52	D-BLAPL/34660/2025	DEBASNAN DAS	2025-11-20	i) Page no. 13 not properly scanned.ii) Pending in the trial court mentioned in cause title, paragraph no. 1 and prayer of the petition not tally with Rejection order.
53	D-WA/47703/2025	DEBARAJ MOHANTY,A.G.A	2025-11-20	i) Status of pro. Respondent not furnished. ii) Para no. not correctly furnished in ground.
54	D-WP(C)/47112/2025	NIRANJAN PANDA	2025-11-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
55	D-WA/47732/2025	HARMOHAN DHAL	2025-11-20	Put up for SR after filing of c. copy of impugned order.
56	D-WP(C)/47103/2025	PANCHANAN SAHOO	2025-11-20	1-COURT FEE IS DEFICIENT. 1. Page no.18 not filed.2. LAA Members welfare Fee of Rs.10/- to be paid in V.nama.3.D.C.fee of Rs.6/- to be paid in cause title.
57	D-CRLMC/35318/2025	SURESH KUMAR JENA	2025-11-20	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect.
58	D-WP(C)/47690/2025	SONITA BISWAL	2025-11-20	1..Receipt Showing Serv.copy To cg not Filed. 2..Subject Code incorrectly Mentioned
59	D-WP(C)/47524/2025	SHASHI BHUSAN JENA	2025-11-20	1.Petitioner nos. 2 to 12 not executed in V.nama.
60	D-ABLAPL/35363/2025	SOUBHAGYA KUMAR DASH	2025-11-20	1. Details of the Victim is in the F.I.R.
61	D-WP(C)/47819/2025	SIDDHARTH PRASAD MISHRA	2025-11-20	1. page nos. 11 13 and 15 partially neat.2. complete address of deponent not furnished in the affidavit
62	D-CRLMC/35068/2025	RAJIB LOCHAN PATNAIK	2025-11-20	1. As per index, Annexure-1 not described in the petition.
63	D-CRLMC/35145/2025	DEBABRATA DASH	2025-11-20	1. C.Copy of F.I.R.under Annexure-1 and Seize the marriage presentation article under Annexure-2 to be filed.
64	D-CONTC/47057/2025	ADV.	2025-11-20	1. vernacular not furnished in the affidavit.
65	D-WA/47751/2025	SUBHA BIKASH PANDA,A.G.A	2025-11-20	i)Status of the respondent not correctly furnished. ii) Para no. not correctly furnished in grounds. iii) wp(c) no. not correctly furnished in prayer. iv) Legible copy of page.

				no. 31 52 to 56 70 71 90 121 125 126 are to be filed
66	D-CMP/47766/2025	SANJIB KUMAR BHANJADEO	2025-11-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
67	D-CRLMC/35588/2025	SUSAMPAD HOTA	2025-11-20	1-COURT FEE IS DEFICIENT. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Court fee Rs.6/- to be paid. 2. Notary fee Rs.30/ and Rs3/- to be paid on affidavit. 3. Authentication fee Rs.2.20/- to be paid.
68	D-CONTC/47078/2025	SANGRAM JENA	2025-11-20	Full signature of petitioner no. 3 not furnished in v.nama
69	D-BLAPL/33571/2025	BIBHUTI BHUSHAN KUMBHAR	2025-11-20	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name of the victim mentioned at page 13 15 30 32 43 and 57 2.Hologram of Rs.50/- not affixed in V.nama
70	D-ABLAPL/35434/2025	KUNAL KUMAR SWAIN	2025-11-20	1. Synopsis and Date Chart not mentioned in Index. 2. Code No mentioned in A. Slip, Index and Petition not correct.
71	D-MATA/47539/2025	ALOK KUMAR MOHAPATRA	2025-11-20	Period of Delay 63 days
72	D-BLAPL/35364/2025	DILLIP KUMAR MOHANTY	2025-11-20	i) Name of the victim and its relative find in Annexure-2 and 4.(page nos.13-17 and 19-20)ii) For further S.R.
73	D-ABLAPL/35446/2025	BIDYADHAR PANDA	2025-11-20	1. Name of the Informant and relation appearing in Para 2 be redacted. 2. Details of Victim in Annexure 1. 3. OHCBA welfare Fund Rs.50 not paid.
74	D-RPFAM/47447/2025	AMIT PRASAD BOSE	2025-11-20	page 20, not legible, good ground not furnished
75	D-BLAPL/34721/2025	PRASANTA KUMAR SENAPATI	2025-11-20	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of Victim mentioned in synopsis, page 11 16-26 and 44 .
76	D-ABLAPL/35373/2025	BIKRAM RATH	2025-11-20	1. One page left blank in the petition
77	D-WP(C)/47218/2025	SWAPNA KUMAR OJHA	2025-11-20	Page 51 not neat.
78	D-MATA/47680/2025	ARUN KUMAR DAS	2025-11-20	Code not correct 2. further SR after filling of c copy
79	D-BLAPL/35479/2025	CHINMAY MOHANTY	2025-11-20	Case pending before the Lower Court incorrectly mentioned in cause title, para-1 and prayer of the petition.
80	D-ABLAPL/35594/2025	AMIT KUMAR SAHU	2025-11-20	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				Name of the victim mentioned in Annxure-1 (page 7-11) and Annexure-2 (page-12).
81	D-WP(C)/47765/2025	MADAN SUNDAR BEHERA	2025-11-20	Annex- nos. 3 to 7 not exhibited in the body of the petition as per the Index.
82	D-WP(C)/47147/2025	NIRANJAN PANDA	2025-11-20	Respondent no-1 address not given.
83	D-WP(C)/47453/2025	KSHIROD KUMAR SAHOO	2025-11-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
84	D-ABLAPL/35470/2025	PRADEEP KUMAR PRADHAN	2025-11-20	31-As per standing order the details of victim/informant shall not be mentioned in the petition. S. R .will be made after defect removal of petition with annexs.
85	D-BLAPL/35510/2025	BIPLAB KUMAR DASH	2025-11-20	Page no. 17 not properly annexed.
86	D-WP(C)/47685/2025	AKSHAYA KUMAR PANDEY	2025-11-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 57 and 58 not neat.
87	D-WP(C)/47569/2025	TRILOCHAN PANIGRAHI	2025-11-20	Page 18 and 19 not legible
88	D-BLAPL/35468/2025	DEBIDUTTA MOHAPATRA	2025-11-20	14-NOT PROPERLY INDEXED. 1.Pagination from Annexure-1 to 5 not proper. 2.Annexure-2 not reflected at Charge sheet page.
89	D-ABLAPL/35473/2025	JNYANANANDA PANDA	2025-11-20	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of he victim/ Informant shall not be mentioned in the petition with annexs.
90	D-BLAPL/35494/2025	JNYANANANDA PANDA	2025-11-20	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the victim mentioned at Annexure-1 (page 7 9 11), Annexure-3 (page 15 16 30) and Annexure-5 (page 32 38). 2..Petition not correctly addressed to Honorable Court
91	D-WP(C)/47698/2025	ITISHREE TRIPATHY	2025-11-20	Rs.10.00 not paid in V>Nama.
92	D-BLAPL/35135/2025	SHASHANKA SEKHAR PANDA	2025-11-20	1. P.S. case No. mentioned at para 7 of the petition appears to be not correct.
93	D-WP(C)/47677/2025	PRAFULLA KUMAR MOHAPATRA	2025-11-20	Name of the father not tally with cause title and affidavit.
94	D-ABLAPL/35428/2025	SURYAKANTA DWIBEDI	2025-11-20	1. Name of Pet. in C.T. not tally with the signature in Affidavit. 2. Page marking of Annexure 1 not correct.
95	D-BLAPL/35581/2025	MAHES DAS	2025-11-20	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				Declaration not tally with sl.1 of affidavit.
96	D-WP(C)/47879/2025	NIRANJAN NAYAK	2025-11-20	8-CAUSE TITLE NOT IN ORDER.
97	D-WP(C)/47487/2025	BIPLABA P.B. BHALI	2025-11-20	Page nos 19 20 and 22 not neat
98	D-WP(C)/47929/2025	KUNAL KUMAR SWAIN	2025-11-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Between page nos. 12 and 14 one page not paginated and Annex-2 not exhibited.
99	D-ABLAPL/35319/2025	ARIJEET MISHRA	2025-11-20	1. Name or Address of Informant or Relation appearing in Annexuree 1 Page 7,8 point No.6, Page 8 point No.12, Page 9 and Page 10 point 14. 2. Reference certificate not proper.
100	D-WP(C)/47581/2025	KAMALAKANTA NAYAK	2025-11-20	1 . Date of receipt not tally in para- 9 as per index and Annex-2
101	D-WP(C)/47903/2025	SAGARIKA SAHOO	2025-11-20	1. Page no.25 and Annex-3 not neat and legible
102	D-CRLREV/35605/2025	MANOJ KUMAR MOHANTY (2)	2025-11-20	1 Paragraphs not correctly mentioned in I.A.-341/ 2025 .
103	D-ABLAPL/35346/2025	SUSHANTA KUMAR JOSHI	2025-11-20	1.G.R.Case No. mentioned in the Cause Title does not tally with that of in the prayer portion petition and synopsis
104	D-WP(C)/47820/2025	ADITYA NARAYAN RAY	2025-11-20	.2 Pages no 22 34 40 41 not legible.
105	D-WP(C)/47720/2025	NIHAL RATH	2025-11-20	Page nos.51 54 and 56 not neat
106	D-WP(C)/47190/2025	NIRANJAN PANDA	2025-11-20	Occupation not mentioned in Affidavit
107	D-CRLMC/35733/2025	ARJUNA CHARANA BEHERA	2025-11-20	1. Certified copy of annex-2 not filed.
108	D-WP(C)/47782/2025	DR. BINODA KUMAR MISHRA	2025-11-20	14-NOT PROPERLY INDEXED. Annexure-8 not correct in index and averment.
109	D-WP(C)/47486/2025	AMITABH MISHRA	2025-11-20	Page no. 30 not neat.
110	D-WP(C)/47188/2025	JAGAMOHAN PATTANAİK	2025-11-20	H.C.B.A.W.F.Fee Rs.50.00 not filed.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 20-11-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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